

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 5
Appeal No.75/252/ND/2021

IN THE MATTER OF:

Sher Singh Estates Pvt. Ltd.

...

Appellant

Vs

ROCDelhi

...

Respondent

Order under Section 252

Order delivered on 26.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the IT Dept. :Mr. Sunil Agarwal Sr. St. Counsel,
Mr. Tushar Gupta, Jr. St. Counsel

ORDER

New Appeal filed under Section 252 of the Companies Act, 2013. Copy of appeal be served to the Respondents, if not served. ROC and Income-Tax Department to file reply within 3 weeks, with copy in advance to the other side.

List the matter on **11.05.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

MUKESH

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)